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### **EXTRAORDINARY ISSUE**

Agartala, Tuesday, April 29, 2025 A. D., Vaisakha 9, 1947 S. E.

PART--I-- Orders and Notifications by the Government of Tripura, The High Court, Government Treasury etc.

# GOVERNMENT OF TRIPURA TRANSPORT DEPARTMENT.

NO.F.32(1)-TRANS/2024

Dated, Agartala, the 8th April, 2025.

#### **NOTIFICATION**

#### TRIPURA ROAD ACCIDENTS INVESTIGATION SCHEME, 2025

(Crash Investigation Scheme, 2025)

Whereas, Section 135(1)(a) of Motor Vehicle Act, 1988 provides for making of scheme for in depth study on causes and analysis of motor vehicle accidents, to be notified in the Official Gazette;

And whereas, in compliance of the aforesaid provision of the said Act, the State Government is pleased to make a scheme for the purpose as mentioned above and incidental thereto:-

Now, therefore, the State Government hereby notifies the following scheme:-

#### (1) Short title, extent and commencement-

- (i) This may be called the "Tripura Road Accidents Investigation Scheme, 2025 (Crash Investigation Scheme, 2025)";
- (ii) The Scheme is applicable in whole of the State only for the accidents of motor vehicle(s) in public places involving fatalities and grievous injuries and in-depth study on causes and analysis of such accidents.
- (iii) This will come into force on and from 10th April, 2025

#### (2) Lead Agency:

Transport Department will be the lead agency for execution of the scheme.

#### (3) Joint study Team:

- (i) In-depth study on causes and analysis of accidents of vehicles shall be done by a Joint Study Team of each district. The Joint Study Team in each district is to be formed by the District Magistrate of that district with one representative from each of Transport Department. Police Department and Public Works Department.
- (ii) For selection of representatives of the departments the following norms are to be followed:
  - (a) Transport Department: Any Motor Vehicles Inspector having technical knowledge on automobiles, nominated by D.T.O of the concerned district.

- (b) Police Department: Any Deputy Superintendent of Police of Traffic Wing or officer of any equivalent rank, nominated by Superintendent of Police of the concerned district.
- (c) Public Works Department: Any Assistant Engineer of Roads Division, nominated by Superintendent of Engineer of the concerned district.
- (iii) After receiving the recommendations/nomination of respective departments, District Magistrate shall issue an order to form the Joint Study Team of the district.
- (iv) The Officer representing the Police Department shall be declared as the Nodal Officer of the Joint Study Team and be responsible to coordinate with other members of the team as and when required.

### (4) Role of Investigating Officer of the accident:

- (i) Upon receiving the information of road crash, the Investigating Police Officer shall immediately proceed to the road crash site and inform the Nodal Officer of the Joint Study Team of the district.
- (ii) Upon reaching the accident site immediately, he will initiate the investigation proceedings with necessary actions to transfer the person(s) affected by accident to the nearest hospital.
- (iii) The I.O shall cordon the place of accident to preserve the marks of accident. He may take charge of motor vehicle(s) involved in accident and the relevant documents.
- (iv) In case the vehicles(s) involved in accident is/are in a position to cause obstruction to free flow of traffic on that road, he may take necessary action to shift the vehicle to the Police Station or nearest safe location.
- (v) The I.O. on his own or as advised by the Joint Study Team, may send requisition for experts from Forensic Science Laboratory, if so, required for investigation.
- (vi) The I.O shall complete the crash investigation as per the latest procedure of the relevant provisions of Law under supervision of the senior officer of the district.

#### (5) Role of Motor Vehicle Inspector:

- (i) On receipt of the information of the accident, he shall conduct vehicle inspection as per section 136 of the M.V act and other related sections of the Act.
- (ii) He shall capture eight angle photographs of the vehicle involved in road crash as per the latest guidelines for photographic Evidence Collection (Enclosed as Annexure-2).
- (iii) He shall complete the crash investigation details in the Crash investigation as per the prescribed proforma.

(iv) After consultation with the other members of the committee, he will sign the final report prepared and provide all the photographs.

#### (6) Role of Assistant Engineer, PWD:

- (i) On receipt of the information of the accident, he shall ensure proper examination of the accident site with crime scene photograph from a road engineering point of view.
- (ii) The Assistant Engineer shall complete the crash investigation details in the prescribed proforma.
- (iii) After consultation with the other members of the committee, he will sign the final report prepared and provide all the photographs.

#### (7) Role of Joint Study Team:

- (a) Within 24 hours of receiving information from the Investigation Officer, the Joint Study Team shall visit and examine the location, where the accident had occurred, in presence of the Investigation Officer and also examine the motor vehicle(s) involved in the accident.
- (b) The Team may also take note of the observations and report/statement of the Investigating Officer with statement of owner(s)/driver(s) of the concerned vehicle(s) and eyewitness, if any.

### (8) Preparation and submission of study report:

- (a) The report on study of the accident shall be prepared jointly by the I.O. and the members of Joint Study Team in the format annexed (Annexure-1) (Accident summary form, Joint visit sheet, Traffic crash report by road authority, Transport Department issue etc.) to this scheme within 24 hours of visit.
- (b) The I.O. shall make four (4) additional copies of the report and -
  - (i) The original copy of the report will be sent to the Lead Agency.
  - (ii) One copy will be provided to the Sub-Divisional Police Officer who will supervise the investigation of the case as per the latest provision of law.
  - (iii) One copy shall be sent to Traffic Unit of the district for collating of the data of accidents. The Traffic Unit will forward a copy to the SP (Traffic) for maintaining record at the Traffic, HQ of the State as well as to analyse the reports to bring to notice of the senior officers.
  - (iv) One copy to be provided to District Transport Officer of the district, who will submit report to the District Road Safety Committee. He will ensure

online submission in the format provided by Ministry of Road Transport & Highways, Government of India. The District Road Safety Committee may examine the issue for providing assistance under any scheme including recommendation for 'Good Samaritan' Scheme.

(v) One copy shall be sent to Public Works Department for their in-house analysis.

### (9) Role of Lead Agency:

- (a) The lead agency shall take necessary actions to store the reports received from the Joint Study Teams of all districts after assigning a 'Unique Reference Number' for each accident case for creating a database of such accidents in the State.
- (b) The lead agency shall take action to analyse the data of such accidents for preparing and submitting a report of every quarter to the State Road Safety Council in the format prescribed by the Council for discussion and taking further actions for remedial measures by respective departments.
- (c) Considering the report on extent of damages of any transport vehicle caused by accident affecting its road worthiness, Transport Department may direct the concerned Registering Authority to take actions for suspending/cancelling Certificate of Fitness of the vehicle.
- (d) Considering the fact of involvement of any driver in accident more than twice in a year, Transport Department may direct the concerned Licensing Authority to take actions for suspending/cancelling the Driving License of the driver.

By order of the Governor,
Signed by Subrata
Choudhury
Date: 08-04-2025 15:07:00

Additional Secretary to the Government of Tripura Transport Department

# ACCIDENT SUMMARY FORM [Please (✓) in appropriate box]

	District:		PS:	Case No.	Date:
1.	Collision Type (A)	:	self	nicle Vehicle to Vehicle pedestrian motorise	to non- Vehicle Vehicle to enimal fixed object
2.	If Vehicle Self Mention Reason	:	Vehicle	n off Dangerous Dangerous	
3.	Collision type (B) if vehicle to vehicle	:	Hit from back	Hit form side Head on	collision
4.	Road type	:	NH 🗀	SH 🔲 Other	_
5.	Road Number	;		7	_
6,	Carriageway Type	:	Divided [	Undivided	
7.	Accident spot	;	Residential Area	arket/ Institutional Instituti	Open area Bus Stop Petrol Pump
8.	Any Traffic calming signage	į	Yes 🗆	· 🗆	
9.	If yes, mention signage type	;	Stop Specifimi		lo Pedestrian Curved vertaking crossing road
10.	Any Road Marking	:	Yes 🗆	• D	
11.	If yes, Mention marking type (You can tick more than one, if available)		Road Dorder edge	Median Lane marking marking	Stop Zebra marking crossing
12,	Road feature	:	Straight  road	urved Bridge [	Culvert Pot holes Steep grade
13.	Accident occurred in junction	:	Yes	• <b>□</b>	•
14.	If yes, then mention Junction type	;	T Junction		Staggered Round Median junction about cut
15.	Mention type of traffic control at Junction (You can tick more than one, if available)	•	Traffic light signal	Police Stop sign control	junction Flashing Uncontrolled Signal blinker
16.	Pedestrian involved in accident	;	Yes 🗆	· 🗆	
17.	Pedestrian facility available	:	Yes 🗆	· 🗆	
18.	If Yes then mention type of facility	:	Zebra Crossing	oot bridge . Subway .	Footpath
19.	Pedestrian availed the facility	:	Yes 🗆	o 🗖	
<b>2</b> 0,	If two wheeler involved in accident	:	Using Helmet		Pillion Yes □ No □
21.	If four wheeler involved in accident	:	Using seat belt	•	Co-passenger Yes No

		[Please (🗸	() in a	ppropri	ate box]			
22.	Place of occurrence							]
23.	Number of vehicles involved			]				
25.	Number of driver casualties Number of passenger casualties Number of Pedestrian casualties	Male	Fema	le	Total			
27.	Type of accident  a) Fatal b) Grievous c) Minor inju d) Vehicle da	ry .						
<b>28</b> .	Accident time (24 Hrs format)							
29.	a) Number of victims die	d on the spot						
	<ul> <li>Time taken to carry victi medical centre</li> </ul>	ms to nearest	Nar	ne of me	edical centre	1 Hour	2 Hours	Above 2 Hours
	c) Number of victims of Br	ought Dead						
	d) Number victims referred	l to other hospital						
	for better treatment e) Did Path Bandhu attend	l to victims	- 5	Yes	No			
30.	Any accident occurred within 500 m 3(three) years	trs in last	No.	Numb	er of Accident	Yes s Year	and Case I	No.
							78.7	
21	. Gist of FIR:			Ì	- 10 10 10 10 10 10 10 10 10 10 10 10 10			
Ψı	. OSLOFIK.							
	Note: [if registration after 01 week documents should be enclosed : 1. Call Details Report of alleged driver	Hospital Admission	en pro en Ticke	of of ide	entification of history report	offending v	vehicle, an R.M.O 2.	y of the following If not above, then
	Name & Rank of I.O.		••		Signature o	f I.O	************	

# JOINT VISIT SHEET (To be filled by visiting officers)

NE	EGLIGENCE OF DRIVER			
a)	Unsafe vehicle maneuver reasons	Please (✓) in appropriate I	оох	
h)	<ol> <li>Over speeding</li> <li>Drunken driving</li> <li>Unsafe braking distance</li> <li>Dangerous overtaking</li> <li>Fouling</li> <li>Unsafe turning</li> <li>Drowsiness</li> <li>Use of Mobile phone</li> <li>Lane jumping</li> <li>Improper stopping</li> <li>Other (Specify)</li> </ol>			
b)	Driver details			
	ii) Previously prosecuted or not (verify through VAHAN)  (Only for commercial vehicle)	Offender vehicle  If yes (Mention the DL Number)  If Yes (mention Ref. NO. & date)	No	Victim Vehicle  If yes (Mention the DL Number)
	Working hours of drivers			
	Medical History Spine Eyes BP	(Normal) (Abnorma	al) 	
c) d)	Driver fault 1. Primary 2. Contribut 3. None of	0.00		
-,				

	Vehicle (Unsafe vehicle (Unsafe vehicle) 1. Sudden coming 2. Fouling 3. Sudden Braking 4. Careless parkin 5. Not observing n 6. Inadequate read 7. Unsafe overtakin 8. Use of helmet/S 9. Other, specify	on main ca og necessary ro r end consp ing Seat belt 1. Prim	orriage oad rep liculty (	way from latera	l road		
b)	Pedestrian/ Passeng	3. None ger	e of ab	pove			
	<ol> <li>Careless bus bus</li> <li>Gareless crossins</li> <li>Not using pedes</li> <li>Unsupervised control</li> <li>Careless standing</li> <li>Use of mobile p</li> <li>Walking drunke</li> <li>Sudden animal</li> <li>Unsafe boarding</li> <li>Other, Specify</li> <li>Pedestrian/ passes</li> </ol> General Comment	ng of road strian crossi hildren on roing / chatting thone in, drugged movement g in a vehicl	ing fac oad g by th / unso	ilities le road und mind	e		

	(C) STOP sign near Junction Yes No
	(D) Speed Breaker/Rumble Trip Near Junction Yes No
17.	Pedestrian facilities (if applicable)
	(A) Footpath Yes No (B) Foot bridge/Subway Yes No
	(C) Pedestrian Guard rail Yes No (D) Zebra crossing Yes No
18.	Nature of crash Angle Fall from moving vehicle Head on Hit pedestrian
	Hit animal Hit parked vehicle Hit object (Specify)
	Motor/pedal cycle overturn, fall or drop Overturned Rear end sideswipe
	Other (Specify)
19.	Off/on road : On road On road On road related area
20.	Notes (Optional):

	Traffic Crash Report by Road Authority	
1.	Road Name 2. Road number	
3.	Land mark 4. Chainage	
5.	GPS location Latitude Longitude Longitude	
6.	Divided road Yes No	
7.	No. of Lanes Single Intermediate Two-lane More than two lan	ies
8.	(A) Carriageway type Bituminous Concrete Stone metal Earth	en
	(B) Carriageway surface condition Dry Wet	
9.	Road category (A) Expressway National-Highway State-Highway other	roads
	(B) Urban Non-urban	
10.	Ongoing road works / construction Yes No	
11.	Speed Limit (Km/Hr)	able
12.	Crash spot Residential area School/college/Hospital area Market/commercial	area
	Open Other (specify)	J
13.	Road features at crash spot	
	(A) Horizontal alignment Curved view obscured Curved view open Strai	ght
	(B) Vertical alignment	ı
	(C) Bridge Culvert Bridge, causeway At-grade Junction Interchang	,e
	Median opening Merge Lane Other (specify)	
	(D) Potholes Yes No	
	(E) Drop at edge of paved portion (i.e., Carriageway + Paved shoulder)	
	Nearer edge Yes No If yes, average height of drop	mm
	For edge Yes No If yes, average height of drop (applicable for undivided carriageway)	mm
14.	At-grade Road Junction (if applicable) T-Junction Y-Junction Four Arm Junct	ion
	Staggered Junction Round About Juncti	ion
15.	Type of traffic control (if applicable)  Traffic light signal  Police control	
	Flashing signal/Blinker Railway crossing Uncontrolled	
	Stop sign Give way sign	
16	Details of Link Road (If applicable):	
	(A) Carriageway type Bituminous Concrete Stone metal Earth	en
Tra	(B) Steep gradient within 30m from the Junction point Yes No	

### Transport Deptt. Issue

Ins	pection Report of vehicle No.				
 Da	tedL		ase No	-70	·
	pection fee No.& Date:			<del></del>	:≢%
	Place of occurrence				
<b>5</b>	Date of occurrence				
۷,	Date of occurrence	Victim	vehicle	Offender	vehicle
 1	Registration No.		13,113.5		
	Date of registration			-	
	Chassis No.				
	Engine No.				
5.	Make				
6.	Model				
7.	Body type			-	
8.	Vehicle Class				
		Yes	No	Yes	No
a)	Driving license				
1)					
II)					
b)	Load condition (whether overloaded)		•		
C)	CF valid & date of last C/F	<del></del>	•		
d)	Reflector tape as per AIS 104(for commercial vehicle only)				
e)	Date & time of Examination				
f)	Place of Examination				* * * * * * * * * * * * * * * * * * * *
g)	Name & designation of the Examiner		0 0 00 00		
h)	If any defect found, specify				***
i)	Speed Governor of offender vehicle	Yes	No		A
	properly functioning				
	If No, Give reason				
j)	Mechanical fault	Primary			
	Yes:	Contributory			
	No:	None of above			

If yes, details of Mechanical Fault		•	
k) Comment on contributory negligence of	of owner of the ve	ehicle (for commercia	l vehicle only)
1. Overloading			
2. Maintenance			
3. Illegal footboards	***************************************		
4. Rooftop carrier	1		
l) Junction Control (see sl. No. 15 on Page-1)	Adequate	Inadequate	Suggestions
m) General comment: (on primary & confi	ributory causes v	rith suggestions)	
	34 35		
			ž.
		Ê	
Members of the Committee	1	Name	Non-ations
		IVALIE	Signature
Dy.SP (Nodal Officer)			
Motor Vehicle Inspector(Technical)	1 2 2 2 2 2		
3. Assistant, Engineer			

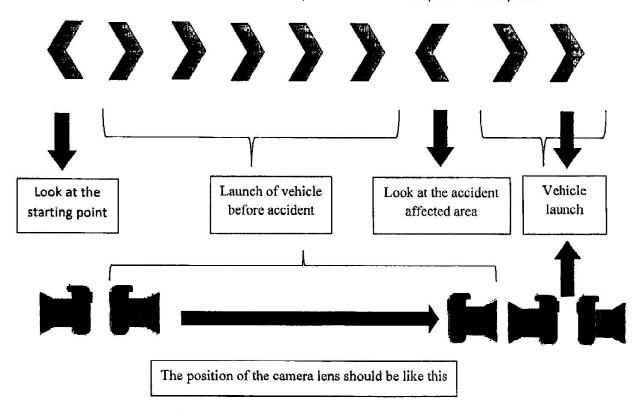
#### ANNEXURE - 2

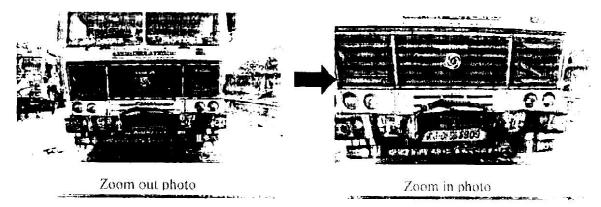
### Guidance for Photographic Scene Evidence

The photography for vehicle trajectory (for each vehicle) structure is given below,

We have to go back 50m back from the incident before taking the scene photo.

- 1. Take 2 or 3 steps after taking a snap as mentioned.
- 2. Take look back at each area of impact if there are multiple area of impacts.

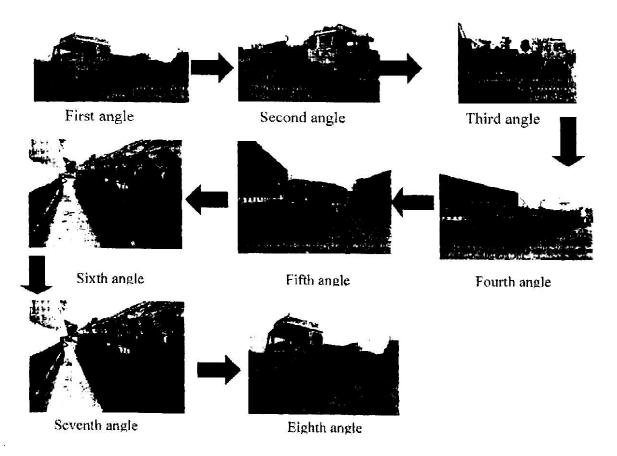




# Guidelines for Octagonal Photographs for Evidence of Accident Affected Vehicles

Vehicle Inspection-Exterior (Octagon Photo)

- 1. For this work octagonal photo has to be taken.
- 2. Try to take photos from all angles even if the angles are not perfect.
- 3. Photo is to be taken in clockwise direction



L. Venkateshwar Lu Principal Secretary